

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 182 OF 2016 &
IA NO. 762 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh State Electricity Regulatory Commission & Anr....

Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Umesh Prasad for R-1

Mr. Alok Shankar a/w
Mr. K.K. Agrawal
Mr. A. Gupta (Reps.) for R-2

ORDER

Learned counsel for the Appellant seeks two weeks time to file rejoinder. She may file the same on or before 19.01.2017 after serving copy on the other side.

List the matter on **31.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt